

# LOK SABHA DEBATES

## LOK SABHA

Thursday, August 7, 1975/Sravani 16,  
1897 (Saka)

The Lok Sabha met at Eleven of  
the Clock

[MR. SPEAKER in the Chair]

### PAPERS LAID ON THE TABLE

ANNUAL REPORT OF DEVELOPMENT  
COUNCIL FOR AUTOMOBILES, ETC. FOR  
1973-74

THE MINISTER OF STATE IN THE  
MINISTRY OF INDUSTRY AND  
CIVIL SUPPLIES (SHRI A. C.  
GEORGE): I beg to lay on the  
Table a copy of the Annual Report  
(Hindi and English versions) of the  
Development Council for Automobi-  
les, Automobile Ancillary Industries,  
Transport Vehicles Industries, Trac-  
tors, Earth-moving Equipment and  
Internal Combustion Engines for the  
year 1973-74, under sub-section (4)  
of section 7 of the Industries (Deve-  
lopment and Regulation) Act, 1951.  
[Placed in Library. See No. LT-  
9929/75].

GUJARAT AND DADRA AND NAGAR HAVELI  
RICE (EXPORT) AND PADDY (MOVE-  
MENT CONTROL) ORDER

THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE AND  
IRRIGATION (SHRI ANNASHEB  
P. SHINDE): I beg to lay on the  
Table a copy of the Gujarat and  
Dadra and Nagar Haveli Rice (Ex-  
port) and Paddy (Movement Con-  
trol) Order, 1975 (Hindi and Eng-  
lish versions) published in Notifica-  
tion No. G.S.R. 425(E) in Gazette of  
India dated the 24th July, 1975 under  
sub-section (6) of section 3 of the  
Essential Commodities Act, 1955.  
[Placed in Library. See No. LT-  
9930/75].

## LEVY OF FEES (CUSTOMS DOCUMENTS) AMENDMENT REGULATIONS

THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI  
PRANAB KUMAR MUKHERJEE):  
I beg to lay on the Table a copy of  
the Levy of Fees (Customs Docu-  
ments) Amendment Regulations, 1975  
(Hindi and English versions) pub-  
lished in Notification No. S.O. 409  
(E), in Gazette of India dated the  
2nd August, 1975, under section 159  
of the Customs Act, 1962. [Placed in  
Library. See No. LT-9931/75].

## NOTIFICATIONS UNDER MOTOR VEHICLES ACT AND TWO STATEMENTS

THE MINISTER OF STATE IN THE  
MINISTRY OF SHIPPING AND  
TRANSPORT (SHRI H. M. TRI-  
VEDI): I beg to lay on the Table—

(1) A copy each of the following  
Notifications (Hindi and English  
versions) under sub-section (3) of  
section 133 of the Motor Vehicles  
Act, 1939:—

(i) The Delhi Motor Vehicles  
(First Amendment) Rules, 1975  
published in Notification No. SECE.  
3(11)/73-Tpt./4181 in Delhi Gazette  
dated the 21st March, 1975, together  
with an explanatory memorandum.

(ii) The Delhi Motor Vehicles  
(Second Amendment) Rules, 1975  
published in Notification No. SECE.  
3(45)/74-Tpt./4369, in Delhi Gaz-  
ette dated the 29th March, 1975  
together with an explanatory  
memorandum.

(2) Two statements (Hindi and  
English versions) showing reasons  
for delay in laying the above Notifi-  
cations. [Placed in Library. See No.  
LT-9932/75].